

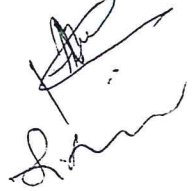

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK COMMODITIES SERVICES LTD
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. J. RISHI KESH AME V. KATHARA	Counsel for Respondent	
2.	S. L. Srinivasan	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present and stated that the matter has been settled between the parties and filed a joint memo of compromise signed by both the counsel. Counsel for petitioner submitted that the case under 138 proceedings filed before the Magistrate Court, Mumbai, will also be withdrawn. The same is endorsed by the counsel. The memo is taken on record. Perused the same. In view of the same, the matter is closed.

Member (Judicial)

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